

No. 8

WEDNESDAY, 19 JULY, 2017

11 30 AM

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1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1B, 2B, 3A and 4B for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTION

**Shri Rajesh Patnekar, MLA** made a mention about the fear in the minds of the people of over flooding of Bicholim and Sanquelim rivers due to heavy rains.

**SHRI ROHAN KHAUNTE, Minister for Revenue** replied to the Mention.

12 35 PM

3. PAPERS LAID ON THE TABLE

(1) **SHRI MANOHAR PARRIKAR, Chief Minister** laid the Performance Budget 2017-18 in respect to the following Demands for Grants:

- (1) Director of Settlement & Land Records (Demand No. 7).
- (2) Collectorate, North (Demand No. 15).
- (3) Directorate of Official Language (Demand No. 27).
- (4) Government Polytechnic, Panaji (Demand No. 37).
- (5) Goa College of Art (Demand No. 44).
- (6) Archives and Archaeology (Demand No. 45).

- (7) Goa Dental College (Demand No. 51).
- (8) Labour (Demand No. 52).
- (9) Information & Publicity (Demand No. 56).
- (10) Director of Social welfare (Demand No. 57).
- (11) Department of Sainik Welfare (Demand No. 63).
- (12) Principal Chief Conservator of Forest (Demand No. 68).
- (13) Office of the Chief Engineer Water Resources Department (Demand No74).
- (14) Department of Tribal Welfare (Demand No. 81).
- (15) Directorate of Mines & Geology (Demand No. 83).

**(2) SHRI MANOHAR PARRIKAR, Chief Minister** laid the following:

- (1) Explanatory Memorandum for the year 2017 - 2018.
- (2) The Goa Scheme for Immediate Relief (Fifth Amendment) Rule, 2017.
- (3) Annual Report of the Goa Human Rights Commission for the year 2015 - 2016.

12 35 PM

4. **CALLING ATTENTIONS**

**(1) SHRI CHANDRAKANT KAVALEKAR, (LEADER OF OPPOSITION) and Shri Pratapsingh Rane, MLA** called the attention of the Chief Minister to the following:

“Fear and anxiety in the minds of the people that series of incidents have taken place at the places of worship and religious symbols such as crosses, etc. leading to their desecration by some elements with a view to create Law and Order situation. Action the Government has taken to apprehend the mischief makers”.

**SHRI MANOHAR PARRIKAR, Chief Minister** made a statement in regard thereto.

The following Members sought clarifications:

1. **Shri Chandrakant Kavalekar, Leader of Opposition**
2. Shri Pratapsingh Rane, MLA
3. Shri Aleixo Reginaldo Lourenco, MLA
4. Shri Churchill Alemao, MLA
5. Shri Digambar Kamat, MLA
6. **Shri Michael Lobo, Dy. Chief Minister**

7. Shri Nilesh Cabral, MLA
8. Shri Ravi Naik, MLA

**(House adjourned for lunch at 1 07 PM and resumed its sitting at 2 30 PM)**

**2 30 PM**

**(2) SHRI CHANDRAKANT KAVALEKAR, (LEADER OF OPPOSITION)** called the attention of the Chief Minister to the following:

“Fear and anxiety in the minds of the people of Goa on account of the Circular issued by the Government banning Government Officers from visiting the Officers of the MLAs as and when they are called for by the respective MLAs to solve the grievances of the people and for other public related works and the steps Government intends to take in this matter.”

**SHRI CHANDRAKANT KAVALEKAR, (Leader of Opposition)** sought clarifications.

**SHRI MANOHAR PARRIKAR, Chief Minister** made a statement in regard thereto.

**2 44 PM**

**5. FURTHER DISCUSSION AND VOTING ON MOTION OF THANKS SECOND DAY (LAST DAY)**

**Further Discussion and Voting** on the following Motion moved by Shri Glenn Souza Ticlo, MLA and seconded by S/S Milind Naik and Rajesh Patnekar, MLAs on 18<sup>th</sup> July, 2017.

“That the Members of the Seventh Legislative Assembly of Goa assembled in the Third Session are deeply grateful to the Governor for the Address which she has been pleased to delivered to the House on the 23<sup>rd</sup> March, 2017.”

**(Discussion along with Amendments to the Motion printed on separate list)**

The following Members took part in the Debate:

1. Shri Filipe Nery Rodrigues, MLA ..... 2 44 PM

2. Shri Prasad Gaonkar, MLA	.....	2 56 PM
3. Smt. Alina Saldanha, MLA	.....	3 08 PM
4. Shri Dayanand Sopte, MLA	.....	3 20 PM
5. Shri Nilkanth Harlankar, MLA	.....	3 31 PM
6. Shri Clafasio Dias, MLA	.....	3 53 PM

**(House adjourned for tea at 4 02 PM and resumed its sitting at 4 30 PM)**

7. Shri Aleixo R. Lourenco, MLA	.....	4 30 PM
8. Shri Francisco Silveira, MLA	.....	4 52 PM
9. <b>Shri Chandrakant Kavalekar, Leader of Opposition ..</b>		<b>5 08 PM</b>

5 27 PM

**SHRI MANOHAR PARRIKAR, Chief Minister** replied to the Debate.

**The Amendments to the Motion at Sl. No. 1 to 19 on list No. 1 separately printed and circulated moved by S/S Chandrakant Kavalekar, (Leader of Opposition), Subhash Shirodkar, Dayanand Sopte, Wilfred D'Sa, and Aleixo Reginaldo Lourenco, MLAs were put to vote and negatived.**

The Motion of Thanks was put to vote and adopted.

**(HOUSE WAS ADJOURNED AT 6 30 PM TO MEET AT 11 30 AM ON THURSDAY, THE 20<sup>TH</sup> JULY, 2017)**

**ASSEMBLY HALL  
PORVORIM-GOA  
19 JULY, 2017**

**N. B. SUBHEDAR  
SECRETARY**